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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

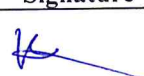
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA /97/252/HDB/2017
NAME OF THE COMPANY	Registrar of Companies , Hyderabad
NAME OF THE PETITIONER(S)	Mahidhar Transports &Logistics Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies , Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. CH. VENKAT REDDY	Company Secretary Mahidhar	csvenkatreddy@gmail.com 9849242304	
DR. S. V. RAMA KRISHNA	Adv	sramakrishna@gmail.com 9848403691	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Appa Rao, for RoC & RD	CLC	9848747008	

Heard Shri K. CH. Venkat Reddy, Learned PCS for the Petitioner and Shri B. Appa Rao, Learned Counsel for RoC & RD. The RoC addressed a letter dated 26.09.2017 by stating that the Petitioner can be directed to submit last 2 years audited balance sheet alongwith fee to verify the affairs of the company. The Learned Counsel for the Petitioner submits that he would submit the same immediately. RoC is directed to submit his report in accordance with prescribed rules. Post the case on 16.10.17



Member (T)



Member (J)